

HIGH COURT OF CHHATTISGARH, BILASPUR

ORDER

No. 9420 /
III-6-3/16 (JJC-61)

Bilaspur, dated 23rd/09/ 2021

Ku. Sunita Sahu, Additional District & Sessions Judge, Jashpur is hereby appointed as Visitor to visit the Observation Home in district Jashpur with a direction to visit the Observation Home once in a month and send report in the prescribed format to this Registry positively by 10th of every month.

Apart from the above report general information/suggestions may also be given for proper maintenance and running of the Observation Home as also for betterment of the juveniles kept therein in regard to their development, recreation, nutrition and hygiene etc.

BY ORDER,

Sanjay 23.09.21

(SANJAY KUMAR JAISWAL)
I/c- REGISTRAR GENERAL

No. 9421 /
III-6-3/16 (JJC-61)

Bilaspur, dated 23rd/09/ 2021

Copy forwarded to :-

- (1) Deputy Registrar-cum-Principal Private Secretary to Hon'ble the Acting Chief Justice, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (2) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (3) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (4) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (5) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (6) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (7) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (8) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (9) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (10) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (11) Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur *for kind information of her Lordship.*
- (12) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur *for kind information of her Lordship.*

- (13) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (14) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chadravanshi, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (15) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur *for information.*
- (16) Registrar (Vigilance and I.&E./S.&A.Cell/Judicial), High Court of Chhattisgarh, Bilaspur *for information.*
- (17) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur *for information.*
- (18) District & Sessions Judges, Jashpur *for information & necessary action.*
- (19) Ku. Sunita Sahu, Additional District & Sessions Judge, Jashpur for information & compliance (*copy of prescribed format annexed*).
- (20) All Registrars (M)/Joint Registrars (M)/Additional Registrars (M), High Court of Chhattisgarh, Bilaspur *for information.*
- (21) Additional Registrar (Judicial/D.E. & E./Admn.), High Court of Chhattisgarh, Bilaspur *for information.*
- (22) Central Project Coordinator, E-Courts Mission Mode Project-cum-I/c Registrar (Computerization), High Court of Chhattisgarh, Bilaspur *for information.*
- (23) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur *for information.*
- (24) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur *for information.*
- (25) Secretary, Department of Women & Child Development, Government. of Chhattisgarh, Mantralaya, Mahanadi Bhawan, Nawa Raipur *for information & necessary action.*
- (26) Budget Officer, High Court of Chhattisgarh, Bilaspur *for information.*
- (27) Accounts Officer, High Court of Chhattisgarh, Bilaspur *for information.*
- (28) All Deputy Registrar, High Court of Chhattisgarh, Bilaspur *for information.*
- (29) Assistant Registrar / Section Officer / District Establishment / Establishment / Juvenile Justice Cell / Pension / Protocol / Record Room (Admn.), High Court of Chhattisgarh, Bilaspur *for information and necessary action.*
- (30) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this Notification in the official web-site of this High Court.


23.09.21
(SANJAY KUMAR JAISWAL)
I/c- REGISTRAR GENERAL